

Central Administrative Tribunal Lucknow Bench Lucknow

Original Application No. 456/2011

This is the 15th day of November, 2011.

Hon'ble Justice Shri Alok Kumar Singh, Member (J)
Hon'ble Shri S. P. Singh, Member (A)

Smt. Sumita Verma,
aged about 51 years,
W/o Sri P. K. Verma,
Resident of 2/214, Vikas Nagar,
Lucknow.

Applicant

By Advocate Sri B. Singh.

VERSUS

1. Kendriya Vidyalaya Sangathan,
18, Institutional Area, Shaheed Jeet Singh Marg,
New Delhi-16, through its Chairman.
2. Joint Commissioner (Administration)/Incharge,
18, Institutional Area, Shaheed Jeet Singh Marg,
New Delhi-16.
3. Assistant Commissioner,
Kendriya Vidyalaya Sangathan,
Regional Office, Lucknow.
4. Education Officer,
Kendriya Vidyalaya Sangathan,
New Delhi.
5. Principal,
Kendriya Vidyalaya, Aliganj,
Lucknow.
6. Sri Laxmi Kant,
Primary Teacher, Kendriya Vidyalaya,
Aliganj, Lucknow.

Respondents

By Advocate Sri Surendran P.

ORDER

By Hon'ble Justice Sri Alok Kumar Singh, Member (J)

Heard.

Learned counsel for the applicant says that pursuant to the transfer order in question, the applicant has already joined at the new place of posting. He further submits that his entire pleadings are based on the old transfer policy whereas, new transfer policy has come into existence in the month of April, 2011 which was not within his knowledge. Hence, he requests to withdraw this O.A with permission to file a fresh O.A. in accordance with law and accordingly it is so ordered.

No order as to costs.

S. P. Singh
(S. P. Singh) 15.11.11
Member (A)

Alok Kumar Singh
(Justice Alok Kumar Singh) 15.11.11
Member (J)